

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 461 of 2025**

IN THE MATTER OF:

NGT Bar Association (PB), Legal Aid Committee

.....PETITIONER

VERSUS

State of Himachal Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 27.02.2026)

NGT Bar Association (PB), Legal Aid Committee

.....PETITIONER

VERSUS

1. State of Himachal Pradesh
Through Secretary,
Department of Environment, Science Technology and Climate Change,
Government of H.P.
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
E-mail: envsecy-hp@nic.in/ dbt-hp@nic.in Respondent No.1
2. District Magistrate, Kangra
Office of The Divisional Commissioner,
Kangra Division At Dharamshala, District Kangra, H.P.-176001
Email: dc-kan-hp@nic.in Respondent No.2
3. Himachal Pradesh Pollution Control Board (HPPCB)
Through Member Secretary,
Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
Email: mppcb-hp@nic.in Respondent No.3
4. Radha Soami Satsang Beas (Paror)
Tehsil, Palampur District, Kangra, Himachal Pradesh-176060
Through Mr. Harvinder Puri, Area Secretary, Paror Respondent No.4
5. Divisional Forest Officer, Kangra
Dharamshala, District Kangra, Himachal Pradesh-176215
Email: pccf-hp@nic.in/ pccfwl-hp@nic.in Respondent No.5